

**SCHEDULE II - FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MATHSTRAMAN MANUFACTURERS AND TRADERS PRIVATE LIMITED**

1	Name of Corporate Debtor	MATHSTRAMAN MANUFACTURERS AND TRADERS PVT LTD
2	Date of incorporation of Corporate Debtor	02/02/1994
3	Authority under which Corporate Debtor is incorporated/ registered	REGISTRAR OF COMPANIES- ERNAKULAM
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U31101KL1994PTC007687
5	Address of the registered office and principal office (if any) of Corporate Debtor	Registered Office: PLOT NO.71 & 72, MAJOR INDUSTRIAL ESTATE, KALAMASSERY INDUSTRIAL ESTATE P.O, SOUTH KALAMASSERY, ERNAKULAM KL 683109 INDIA
6	Date of closure of Insolvency Resolution Process	12/10/2021
7	Liquidation commencement date of Corporate Debtor	21/12/2021 (Order was received on 24/12/2021)
8	Name and registration number of the Insolvency Professional acting as Liquidator	Ms. K. Easwara Pillai IBBI/IPA-001/IP-P00448/2017-18/10791
9	Address and e-mail of the Liquidator, as registered with the Board.	6th Floor, Amrita Trade Towers S.A Road Pallimukku, Kochi, Kerala, 682016 Email Address registered with IBBI: keaswaran@gmail.com
10	Address and e-mail to be used for correspondence with the Liquidator	6th Floor, Amrita Trade Towers S.A Road Pallimukku, Kochi, Kerala, 682016 Email Id for communication: keaswaran@aaainsolvency.com mathstraman@aaainsolvency.com keaswaran@gmail.com
11	Last Date for submission of claims	26th January 2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kochi Bench, Kochi has ordered the commencement of liquidation of **Mathstraman Manufacturers and Traders Private Limited** on **21th December, 2021** (Order was received on 24/12/2021) under Section 33 of the Insolvency & Bankruptcy Code, 2016.

The Stakeholders of Mathstraman Manufacturers And Traders Private Limited are hereby called upon to submit a proof of their claims or update their claims submitted during Liquidation, on or before **26th January, 2022**, to the Liquidator at the address mentioned against item 10.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Creditors may submit the proof of claims in person, by post or by electronic means. The prescribed forms may be downloaded from the following link:

<http://ibbi.gov.in/downloadform.html>

Submission of false or misleading proofs of claim shall attract penalties.

Date: 28th December, 2021

Place: Kochi

Mr. K. Easwara Pillai
Liquidator

Reg No. IBBI/IPA-001/IP-P00448/2017-18/10791

In the matter of Mathstraman Manufacturers and Traders Private Limited

K. EASWARA PILLAI, FCA IP

CA & Insolvency Professional

IP Regn. No:

IBBI/IPA-001/IP-P00448/2017-18/10791